

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
PUBLIC NOTICE No. 07 / 2009-14
NEW DELHI: the 07th September, 2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following corrections / amendments in HBPv1 (including Appendices and ANFs):

1. The following entries are added after the Entry no. 76 in Table 1 of Appendix 37D:

Sl. No.	FPS Product Code	ITC (HS) Code	Description
77	77	1522	DEGRAS; RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL/VEGETABLE WAXES
78	78	1004	OATS
79	79	0903	MATE
80	80	1002	RYE
81	81	1204	LINSEED WHETHER OR NOT BROKEN
82	82	1205	RAPE OR COLZA SEEDS WHETHER OR NOT BROKEN
83	83	1203	COPRA

2. In Table 1 of Appendix 37A, Sl. No. 7 is deleted and Sl. No. 6 is replaced as under:

Sl. No.	VKGUY Product Code	ITEMS
6	6	MINOR FOREST PRODUCE & VALUE ADDED VARIANTS, AS IN TABLE 1F

3. In the Note in Table 1D of Appendix 37A, the words "Table 1A" are replaced by the words "Table 1D".
4. In the subheading - Value Added Extract of following Herbs' of Table 1F of Appendix 37A (appearing after VKGUY product code 624), the numbers '(8.625 to 8.746)' are replaced as '(625 to 746)'.

This applies for exports w.e.f 27.8.2009.

This issues in public interest.

Sd/-

(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(F. No. 01/91/180/701/AM 10/PC3)